CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

Original Application No. 351 of 2006

Jabalpur, this the 18th day of July, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman Hon'ble Shri A.K. Gaur, Judicial Member

O.P. Malaviya,
Aged about 49 years,
S/o. Shri Khanayilalji Malaviya,
R/o. Navodaya Vidyalaya, Multhan,
District Dhar (MP).

Applicant

L

(By Advocate – Shri Shobhit Aditya)

VERSUS

- Union of India,
 Through the Secretary,
 Ministry of Human Resources Development,
 Department of Education,
 New Delhi.
- Commissioner,
 Navodaya Vidyalaya Samiti,
 Head Quarter, 821,
 Kailash Colony,
 New Delhi.
- 3. Deputy Director,
 Navodaya Vidyalaya Samiti,
 Regional Office, 160, Zone-II,
 M.P. Nagar, Bhopal (MP).

Respondents

(By Advocate - Shri O.P. Namdeo)

ORDER (Oral)

By Dr. G.C. Srivastava, Vice Chairman -

The respondents have filed MA No. 719 of 2006 submitting that the relief sought for by the applicant has already been granted by the respondents and in view of that the OA may be dismissed as having been rendered infructuous. The learned counsel for the

2

applicant has no objection. Accordingly, the OA is dismissed as

infructuous.

(A.K. Gaur)

Judicial Member

(Dr. G.C. Srivastava)
Vice Chairman

"SA"

90	त्रोंकन रं ओ/न्याजबलपुर, दि
•	प्रतिलिपि अमे जितः-
(1)	सचिव, उच्च न्यायालय बार एसोशिएशन, जबलपुर
(2)	आनेद्रा श्रीशीमती/व्युवे कार्यस्त्र कि वि
	सचिव, उच्च न्यायालय बार एसोसिएशन, जबलपुर आनेद्रा श्री/श्रीमती/कु
(4)	म्यंयपन्ना, यो.प्र.स., जनतनपुर ज्यायपीय 📈
<i></i> ''	स्रांका एवं आवश्यक कार्युक्ति स्त्रि
	उप रजिस्ट्रार

200 -06 247.06